



# In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 22<sup>ND</sup> JANUARY, 2019]

**COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.**

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

**COURT NO - 1**

**BEFORE**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR JUSTICE LANUSUNGKUM JAMIR**

DAILY

Sl. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b><u>ADMISSION PIL</u></b>				
1)	PIL/27/2017 <b>ALLEGED MISMANAGEMENT OF NATIONAL SPORT ACADEMY. WITH ENQUIRY REPORT.</b>	COURT ON ITS OWN MOTION <b>Vs</b> MANAGEMENT COMMITTEE, NATIONAL SPORTS ACADEMY MANAGEMENT SOCIETY	KH TARUNKUMAR AMICUS CURIAE	AG MR. TAMPHAMANI
<b><u>ADMISSION</u></b>				
2)	WA/25/2015 FIXED	M THAIMON SINGH <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MR. K ROSHAN MR. RK KULAJIT MR. N CHURCHILL MR. M DEVANANDA	GA
3)	CONT.CAS(C)/186/2018	RK AND CO <b>Vs</b> JACINTHA LAZARUS	MR. HS PAONAM	MR. KH LUPENJIT MR DAVID BOON MR AYAM ROMESH MR. A MOHENDRO
<b><u>HEARING NSA</u></b>				
4)	W.P.(CrI.)/23/2011 WITH ENQUIRY REPORT	L MANGI SINGH <b>Vs</b> UNION OF INDIA AND 6 ORS	MR. M RAKESH	MR. RS REISANG, SR.GA MR S SURESH, ASG
5)	W.P.(CrI.)/10/2018	SMT. TELEM MALEMNGANBI <b>Vs</b> STATE OF MANIPUR	MR. K ROSHAN JYOTSANA PRIYA GANGMEI MR. PH SANAJAOBA MS. JOYLAKSHMI MR. M DEVANANDA	MR A VASHUM, GA GA

6)	W.P.(CrI.)/17/2018	NARENGBAM ROJIBALA DEVI <b>Vs</b> STATE OF MANIPUR	MR IROM DENNING MR. I LALITKUMAR	MR TH VASHUM, GA MR S SURESH, ASG
<b>HEARING</b>				
7)	W.P.(CrI.)/43/2011 WITH ENQUIRY REPORT	KH PUSHPA DEVI <b>Vs</b> UNION OF INDIA AND 9 ORS	MR. L SOMORENDRO ROY MR. M PAIKHOMBA	MR S SAMARJEET CGC
8)	<b>With</b> WP(C)/656/2014 WITH ENQUIRY REPORT	S O NANDINI DEVI <b>Vs</b> UNION OF INDIA AND ORS	MS. L REBIKA MR. L SEVANANDA SHARMA MR. M RAKESH	GA MR. S RUPACHANDRA, ASG MS. GITANJALI
9)	WA/45/2011 WITH WA/54/2010 (D/O), WP(C) 772/2009 (D/O)	K MONO SINGH <b>Vs</b> UNION OF INDIA AND 7 ORS	MR. A GOLLY MR. H PRABIRKUMAR MR. S SASI MR A PETER MR. H SURAJ MR. A BIMOL	MR S SAMARJEET CGC MR. SHYAM SHARMA, GA MR. A MOHENDRO
10)	<b>With</b> MC(WA)/66/2011 WITH WA/54/2010 (D/O), WP(C) 772/2009 (D/O)	K MONO SINGH <b>Vs</b> UNION OF INDIA AND 7 ORS		
11)	WA/87/2016	M CHANU LIKLAINU AND 2 ORS <b>Vs</b> STATE OF MANIPUR AND 25 ORS	MR. I LALITKUMAR MR IROM DENNING	MR. KH SAMARJIT MR. KH TARUNKUMAR GA
12)	WP(C)/385/2016	BITAN KUMAR DEB AND ANR <b>Vs</b> UNION OF INDIA AND 2 ORS	MS S JOTIBALA MR PHUNGYO ZINKHAI MR. BP SAHU	MR S SURESH, ASG MR. S RUPACHANDRA, ASG MS BEEDYASAREE M MR ASG
13)	WP(C)/765/2016	CAU AND 2 ORS <b>Vs</b> GOPAL BHANDARI AND ANR	MR. M MOSES MR PHUNGYO ZINGKHEI MS S JOTIBALA MS H KUNJESHORI MR S YAINANDA MR M TAPAN SHARMA MR. BP SAHU	MR. M GUNEDHOR MR N ABHI
14)	<b>With</b> MC(WP(C))/235/2018	THE CENTRAL AGRICULTURAL UNIVERSITY <b>Vs</b> SHRI GOPAL BHANDARI	Mr N ABHI	MR. BP SAHU
15)	WP(C)/936/2016	JIM GOLDEN THINGUJAM <b>Vs</b> STATE OF MANIPUR AND 3 ORS	MR DAVID BOON MR. AJOY PEBAM MR RK DEEPAK SINGH MR. I NARESHKUMAR MR. KH LUPENJIT MR A ROMESH MR. A MOHENDRO	MR. KH TARUNKUMAR MR. P TAMPHAMANI MR. N KUMARJIT MR ADDL. AG
16)	WA/54/2017	SHRI YUMNAM POMA MEETEI <b>Vs</b> STATE OF MANIPUR	MR. KH TARUNKUMAR	MR. N IBOTOMBI GA

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| 17) | WA/38/2018<br>NOT BY HON'BLE KH.<br>NOBIN, J.                | THE INDIAN OIL<br>CORPORATION LTD.<br><b>Vs</b><br>SHRI CHINGAKHAM<br>LOLENDRO SINGH | L AARTI<br>MR. A GOLLY<br>A PETER<br>MR. H SURAJ<br>MR. S SASI<br>MR. H PRABIRKUMAR<br>MR. A BIMOL    | MR. S BISWAJIT<br>MR. S LOKHENDRO<br>GA      |
| 18) | <b>With</b><br>WA/39/2018<br>NOT BY HON'BLE KH.<br>NOBIN, J. | THE INDIAN OIL<br>CORPORATION LTD.<br><b>Vs</b><br>AMPPTA                            | MR. S SASI<br>MR. A GOLLY<br>MR. H PRABIRKUMAR<br>MR. H SURAJ<br>Mr A PETER<br>L AARTI<br>MR. A BIMOL | MR. S BISWAJIT<br>MR. S LOKHENDRO<br>ADDL GA |
| 19) | <b>With</b><br>WA/40/2018<br>NOT BY HON'BLE KH.<br>NOBIN, J. | THE INDIAN OIL<br>CORPORATION LTD.<br><b>Vs</b><br>SRI SANJAY KUMAR JAIN             | MR. S SASI<br>MR. H SURAJ<br>L AARTI<br>MR. A GOLLY<br>MR. H PRABIRKUMAR<br>Mr A PETER<br>MR. A BIMOL | XXX  |
| 20) | WP(C)/779/2018   | SHRI MEIBON PHAOMEI<br><b>Vs</b><br>STATE OF MANIPUR                                 | SYED MURTAZA AHMED<br>A JANKINATH SHARMA<br>MS MC<br>LINTHOINGAMBEE<br>MS M PUNAM<br>MR. N JOTENDRO   | MR. L RAJU<br>MR. H SAMARJIT, GA<br>GA       |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. L ANAND 17-01-2019 To 24-01-2019
- 2) MR. P TOMCHA 21-01-2019 To 22-01-2019

**SUPPLEMENTARY CAUSE LIST WILL FOLLOW**

**( R.K. MEMCHA DEVI )  
REGISTRAR (JUDL.)**